

Indo-Nepalese Trade Agreement

*1052. { Shri D. C. Sharma:
Shri Ram Krishan:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No 40 on the 11th August, 1958 and state the latest stage of the revised Indo-Nepalese Trade Agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The draft of the proposed amendment and those of the letters to be exchanged have been forwarded to the Nepal Government and are awaiting their approval. It would not therefore, be proper to disclose the details as yet.

Flats for M.Ps.

*1053. { Shri Ram Krishan:
Shri D. C. Sharma:
Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No 1427 on the 22nd September, 1953 and state

(a) whether the site selected by the Central Public Works Department has been approved by the Defence authorities, and

(b) if so, when the work will start for the construction of additional flats in the North Avenue?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b) The site, selected by the Central Public Works Department had been approved by the Town Planning Subcommittee and the Ministry of Defence. The Delhi Development Authority have now declared this site as a 'development area' under the Delhi Development Act. As such approval of the Delhi Development Authority is also necessary and a reference has been made. Steps to build accommodation for the Army Transport Company will be taken after the site

is finally approved. The construction of additional flats for Members of Parliament will be taken after the site on the North Avenue is vacated by the Defence establishment.

Aluminium 'Prefab' Houses

*1054. Shri V. P. Nayar: Will the Minister of Works, Housing and Supply be pleased to state.

(a) whether the Government of India have enquired into the possibility of popularising Aluminium 'Prefab' Houses in India, and

(b) if so, what are the conclusions?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda) (a) and (b) Although technically Aluminium in conjunction with suitable insulated materials has many advantages in building construction, it is not a practicable proposition for us at present owing to the fact that Aluminium would have to be imported. Moreover the insulating materials like mineral wool or gypsum board needed for light weight roofs will have to be developed locally and must be reasonably cheap before the use of aluminium for roofing can be considered on a large scale.

Agricultural (Grading and Marking) Act

*1055. Shri Aurebmdo Ghosal: Will the Minister of Commerce and Industry be pleased to state

(a) whether any commodity is at present subject to compulsory grading before export under the Agricultural (Grading and Marking) Act, 1937; and

(b) if so, the names of those commodities?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) 1 Sann Hemp.

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